

[*Translation*]

Use of UHF/VHF Wireless Communication Equipment by Companies and Citizens in Tamil Nadu

131. SHRI P.R. KUMARMANGALAM: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether citizens and companies will be permitted to use UHF/VHF wireless communication equipment for inter-communication facility; and if so, the rules and restrictions in this regard, inclusive of procedure; and

(b) the number of companies/citizens permitted to have such a facility in Tamil Nadu; with details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir; permission is granted to applicants in the form of a licence issued under Section 4 of the Indian Telegraph Act, 1885 and Rules made thereunder; subject to technical suitability/compatibility of the proposal. They have to apply for grant of such licences in the prescribed proforma, to the Wireless Planning and Coordination Wing of Ministry of Communications.

(b) Ninety-Six licences are currently in operation for such facilities in Tamil Nadu. These licences have been permitted for communication between headquarters and factories of companies for control of production/fire/security etc, ship-to-shore communication for ship movements/loading/unloading, hospital for paging systems, milk dairies for distribution, transport companies for traffic control, etc.

[*English*]

Setting up of new refineries in 7th Plan

132. SHRI PRAKASH CHANDRA: Will the Minister of PETROLEUM be pleased to state:

(a) whether Government propose to set up some new refineries and expand existing refineries during the Seventh Plan period;

(b) if so, the details thereof and total capacity of each refinery;

(c) whether these refineries would meet the requirements of refined products;

(d) if so, the details thereof; and

(e) if not, the steps Government propose to take to meet the requirements of refined products?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a), to (e). A statement is attached.

STATEMENT

1. Expansion of Gujarat Refinery of IOC	:	From 7.3 MTPA to 9.5 MTPA
2. Expansion of Bongaigaon Refinery	:	From 1.0 MTPA to 3.0 MTPA
3. Expansion of Mathura Refinery	:	From 6.0 MTPA to 7.5 MTPA

The proposals to set up two new grass root refineries of 6 MTPA each are also under the consideration of the Government.

The deficit in products would be met through imports.

[*Translation*]

Opening of automatic telephone Exchange at MAU in Azamgarh District of Uttar Pradesh

133. SHRI RAJ KUMAR RAI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the former Minister of Communications laid the foundation stone of an Automatic Exchange in Mau in Azamgarh district in Uttar Pradesh during 1983-84;

(b) if so, the progress made in this work so far; and

(c) the time by which this exchange will be ready?